

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 11**  
**(IB)-694(PB)/2018**

**IN THE MATTER OF:**

**L & T Finance Ltd.**

**.... APPLICANT / PETITIONER**

**Vs**

**Zillion Infraprojects Pvt. Ltd.**

**.... RESPONDENT**

**SECTION:**

**Under Section 7 of Insolvency & Bankruptcy Code, 2016**

**Order delivered on 08.10.2020**

**ORDER**

Renotified to 10.11.2020.



**(Nirmala Vincent)**  
**Court Officer**

08.10.2020  
Aarti